

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10267 of 2018- DB

(Arising out of OIA-RAJ-EXCUS-000-APP-122-123-2017-18 dated 14/11/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Parot Power Pvt Ltd

18, Sadguru Industrial Estate,
Morbi-rajkot Highway Near Lajai Village,
Morbi, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Respondent

APPEARANCE:

Shri Paresh M Dave & Shri Parth Rachchh, Advocate for the Appellant
Shri Tara Praksah, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 11.12.2023
DATE OF DECISION: 07.02.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10691 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**